IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 135
(IB)-87(PB)/2019

IN THE MATTER OF:

M/s. Duke Sponge and Iron Pvt Ltd .... Applicant/petitioner
v.
M/s. Laxmi Foils Pvt Ltd. .... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 26.02.2019

Coram:
DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: Mr. A.K. Vali & Mr. A.S. Naranag, Advs.
For the respondent Mr. Ashish Verma, Mr. Rahul Gupta & Ms. Moulshree Shukla, Advs.

ORDER

Place it before the Principal Bench for arguments on 29.03.2019.

Sd/-

(S.K MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

26.02.2019
Ritu Sharma